

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 105 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies** **...Appellant**

**Vs**

**M/s AD Fin Capital Services (India) Pvt. Ltd.** **....Respondent**

**Present:**

**For Appellant: Mr. Kamal Kant Jha, Advocate, Mr. Santosh Kumar, ROC.**

**For Respondent: Mr. Abhishek Nahta, Advocate**

**With**

**Company Appeal(AT) No. 106 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies** **...Appellant**

**Vs**

**M/s Attractive Fin-Lease Pvt. Ltd.** **....Respondent**

**Present:**

**For Appellant: Mr. Kamal Kant Jha, Advocate, Mr. Santosh Kumar, ROC.**

**For Respondent: Mr. Abhishek Nahta, Advocate**

**ORDER**  
**(Through Virtual Mode)**

**27.07.2020** Heard learned Counsel for the Appellant. Learned Counsel states that these appeals are filed against the Impugned Orders of NCLT, New Delhi Bench which dismissed the winding up Petitions filed by the Registrar of Companies against the respective Respondents who had indulged in money laundering. The Impugned Order was passed because earlier order dated

18.01.2019 of NCLT New Delhi Bench in CP No. 179/271-272/ND/2018 (Annexure-A9) of Company Appeal (AT) No. 105 of 2020 was dismissed and the order has been maintained in Company Appeal(AT) No. 88 of 2019 (Annexure-A10) by this Tribunal.

2. Learned Counsel states that against the Judgment of this Tribunal dated 04.12.2019, already Special Leave Petition has been filed before the Hon'ble Supreme Court and the same is yet to come up.

3. Let notices be issued to Respondents by Speed Post. Requisites along with process fee, if not filed, be filed by 29.07.2020. If the Appellant provides the e-mail address of Respondents, let notices be also issued through e-mail.

4. The respective Respondents to file Reply Affidavits within three weeks from the date of receipt of notices.

Post these Appeals **after six weeks** under the caption 'For Admission (After Notice)'.

[Justice A.I.S. Cheema]  
Member(Judicial)

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*